

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 27th day of November 2003.

Original Application no. 138 of 1998.

Hon'ble Maj Gen K.K. Srivastava, Member (A)
Hon'ble Mr. A.K. Bhatnagar, Member (J)

George James, S/o Sri J. James,
R/o H. No. 20 Inside Sainyer Gate,
Jhansi.

...Applicant

By Adv : sri R.K. Nigam

Versus

1. Union of India through General Manager,
Central Railway, Mumbai CST.
2. Divisional Railway Manager, Central Railway,
Jhansi.

... Respondents

By Adv : sri D.C. Saxena

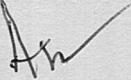
O R D E R

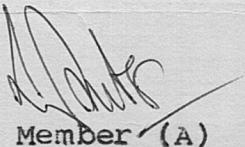
Hon'ble Maj Gen K.K. Srivastava, AM.

In this OA, filed under Section 19 of the A.T. Act, 1985, the applicant has challenged the order of suspension which was passed in March 1984, as it appears from para 4.^{hr} of the OA. The applicant has not attached the order of suspension.

2. The respondents have filed Suppl. Written Statement on 12.11.2001. In para 7 & 8 of the same, the respondents have stated that the applicant has already been removed from ^{hr and} service/the applicant was intimated about the same by letter dated 3.5.1999 (Ann CA2).

3. In view of the above, the OA is rendered infructuous and accordingly dismissed with no order as to costs.


Member (J)


Member (A)

/pc/